

MEGHALAYA LEGISLATIVE ASSEMBLY ***SECRETARIAT***

REVISED CALENDAR FOR THE BUDGET SESSION, 2019.

Friday:-
8th March, 2019.

GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the Report of the Business Advisory Committee.
3. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen.
4. Laying of Ordinances, Orders, Notifications, Reports, Rules and Regulations, etc.
5. Presentation of Supplementary Demands for Grants and Supplementary Appropriation for 2018-19.
6. Introduction of Government Bills.
7. Obituary References.

Saturday:-
9th March, 2019.

H O L I D A Y

Sunday:-
10th March, 2019.

H O L I D A Y

Monday:-
11th March, 2019.

GOVERNMENT BUSINESS

Debate on Governor's Address

Tuesday:-
12th March, 2019.

GOVERNMENT BUSINESS

1. Reply of Chief Minister to the Debate on Governor's Address.
2. Presentation of Budget Estimates 2019-20.

Wednesday:-
13th March, 2019

GOVERNMENT BUSINESS


1. General Discussion on the Budget (upto 1:30 P.M.).
2. Reply of the Chief Minister to the Budget Discussion (2:00 P.M.).
3. Voting on Supplementary Demands.
4. Introduction, Consideration and Passing of the Meghalaya Appropriation (No.I) Bill, 2019.

Thursday:-
14th March, 2019.

GOVERNMENT BUSINESS

1. Voting on Demands for Grants (upto 2:00 P.M).
2. Introduction, Consideration and Passing of the Meghalaya Appropriation (No.II) Bill, 2019.
3. Consideration and Passing of Government Bills.
4. Prorogation/Adjournment sine-die.

Shillong,
11th March, 2019.


Sd/- Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly

MEMO No. LB.7/LA/2018/ 41 (A),

Dated Shillong, the 11th March, 2019.

Copy forwarded for information to:-

1. The Private Secretaries to the Chief Minister and all Ministers of Meghalaya, Shillong.
2. All Members of the Meghalaya Legislative Assembly.
3. The Chief Secretary/Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries to the Government of Meghalaya, Shillong.
4. The Chief Electoral Officer, Meghalaya, Shillong.
5. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
6. The Secretary to the Government of Meghalaya, Parliamentary Affairs Department, Shillong.
7. The Secretary General, Lok Sabha, Parliament House, New Delhi-110001.
8. The Secretary General, Rajya Sabha, Parliament House, New Delhi-110001.
9. The Secretary of all State Legislatures in India.
10. The Secretary to the Government of India, Ministry of Law and Justice, New Delhi- 110001.
11. The Deputy Secretary to the Government of India, Ministry of Home Affairs, New Delhi- 110001.
12. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001.
13. The Under Secretary to the Government of India, Department of Parliamentary Affairs, Parliament House, New Delhi-110001.
14. The Accountant General, Meghalaya, Shillong.
15. The Director of information and Public Relations, Meghalaya, Shillong.
16. The Director General of Police (SB), Meghalaya, Shillong.
17. The Deputy Commissioner, East Khasi Hills District, Shillong.
18. The Superintendent of Police, East Khasi Hills, Shillong.
19. I.T. Cell, Meghalaya Legislative Assembly.
20. All Branches, Meghalaya Legislative Assembly.

**Shillong,
11th March, 2019.**


**Commissioner & Secretary,
Meghalaya Legislative Assembly**
